

(c) Does not arise.

(d) and (e). As the cash compensatory support and air freight subsidy for export of leather products are meant to neutralise certain handicaps faced by Indian exporters, the question of passing on the subsidy element to others does not arise.

Central Assistance sought by State Industrial and Investment Corporation, Maharashtra

6506. SHRIMATI USHA PRAKASH CHOUDHARY : Will the Minister of FINANCE be pleased to state :

(a) whether in its efforts to attract industries and remove infrastructural deficiencies, requisite input of facilities and accelerate industrial investment, State Industrial and Investment Corporation of Maharashtra (SICOM) have asked for help from the Union Government;

(b) whether the Centre in coordination with the Maharashtra Government propose to assist the in SICOM securing industrial investment from non-resident Indians and other overseas sources; and

(c) if so, the details thereof ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :

(a) to (c). Neither the State Government nor SICOM have sought the assistance of the Centre in locating non-resident investors for the establishment of new industries. However, the State Government made a suggestion that a Special Cell could be established by the Centre to deal with their applications expeditiously. It has been clarified that the present work load would not justify the creation of a Cell and that it could be considered if the number of proposals increases in future.

Cancellation of Plan to manufacture AN-32 Aircraft at Kanpur Division

6507. SHRI HANNA MOLLAH : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the plan to manufacture AN-32 aircraft at the Kanpur Division has been cancelled;

(b) if so, the reasons therefor ;

(c) whether Government have any proposal under consideration to manufacture this aircraft indigenously; and

(d) if so, when ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) :

(a) Yes, Sir.

(b) The plan to manufacture AN-32 aircraft was dropped on technological considerations.

(c) No, Sir.

(d) Does not arise.

विदेशी मुद्रा के तस्करों के विरुद्ध कार्यवाही

6508. श्री राम प्यारे पनिका : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विदेशी मुद्रा के तस्करों के विरुद्ध कड़ी कार्यवाही करने का निर्णय लिया है ;

(ख) यदि हां, तो क्या सरकार को उनके गिरोह के बारे में कोई जानकारी प्राप्त हुई है ;

(ग) यदि हां, तो इन गिरोहों को खत्म करने के लिए सरकार द्वारा की जाने वाली प्रस्तावित कार्यवाही का व्यौरा क्या है ;